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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/153/2016
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
1.	SARAVANAN. R FOR M/s. SAI BHARATH & CO	Counsel for Respondent 1, 2, 4	
2.	T.V.P. Sai Vihari Mr Vidya Shanker	Counsel for Petitioner	

ORDER

Shri T V P Sai Vihari, representing counsel for petitioner present. Shri R Saravanan, counsel for R1, R2 & R4 present. The applicant in the CA 50/2016 has filed rejoinder and served copy of the same to the other side. The same is taken on record. The matter is posted for arguments in the CA. Put up on 27.02.2017 at 10.30 A.M.


Ch. Md. Sharief Tariq
Member (Judicial)